

instructions are not being scrupulously followed. The need to reiterate these instructions has not, therefore, been felt.

### Communal Riots

373. SHRIMATI USHA  
CHOUDHARY :  
SHRI MATILAL HANSDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of communal riots which occurred during the last six months, State/ Union Territory-wise;

(b) the number of persons killed during these riots and the estimated loss of property; and

(c) the steps taken to check the recurrence of incidents of communal riots ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). On the basis of available information, barring a few incidents of communal violence, there was no case of major communal riot in the country during the last six months.

(c) The Central Government remains continuously in touch with the State Governments with a view to preventing and controlling communal riots as also for providing any such help and assistance as is required by the concerned State Governments.

[Translation]

### Relief Materials to Sri Lanka

374. SHRI RAJ KUMAR PAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state the quantum of relief materials sent to Sri Lanka so far ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI K. NATWAR SINGH) : 5582.89 tonnes of relief materials have been sent to Sri Lanka so far.

{English}

### Payment of Allowances to Workmen of Mazagon Dock Ltd.

375. DR. DATTA SAMANT : Will the Minister of DEFENCE be pleased to state :

(a) whether the Bombay High Court has directed to pay Leave Travel Allowance, Medical Allowance and House Rent Allowance to Women of the Mazagon Dock Ltd., Bombay; and

(b) the reasons why the payment has not been made so far inspite of the orders of the Bombay High Court ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir, with effect from 1. 1. 1988.

(b) Payment for January 1988 has been made in respect of Medical Allowance and House Rent Allowance. Leave Travel Allowance will be paid to Workmen when they apply for it.

### Maharashtra-Karnataka Boundary Dispute

376. DR. DATTA SAMANT :  
SHRI SHARAD DIGHE :  
SHRI BANWARI LAL  
PUROHIT :  
SHRI MUKUL WASNIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the efforts made by Union Government to resolve the Maharashtra-Karnataka boundary dispute during the last two months.